NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/15	TP 12/17	For comply the objections	433 (e) (f)	Jayaprakash Narayan Rao N.R. Vs. Metro Corpn. Infrastructure Ltd.

L. NAME (IN CAPITAL)		SIGNATURE
IO. & PHONE NUMBER	REPRESENTATION TO WHOM	
1. K.MANJUNATHA RAO BHONSUE	PETITIONER	A STATE OF THE PARTY OF THE PAR

ORDER

Counsel for Petitioner is present. He has filed index along with annexures stating that they have complied the objections raised by the Registry. Counsel for Respondent is present. She requested time for filing objection. Time extended upto 18.01.2018. Meanwhile, Registry to verify and put up note on the compliance index.

Member (T)

Member (J)